

Name of the Corporate Debtor: THREE C PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 28-08-2019; List of Creditors as on: 14-06-2023; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	2322	8679613873.95	2322	6162407053.10	82.01	0	0	2517206820.84	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	32	18823877	32	13489839	0.18	0	0	5334038	Annexure 6
7	Operational creditors (Government Dues)	3	3368678400	3	1083679475	14.42	0	0	2284998925	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	423282451	16	254721840	3.39	0	0	168560611	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		2373	12490398601.95	2373	7514298207.1	100.00	0	0	4976100394.84	